



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Sh. Ajay Kumar Shukla (EC-17446066), System Analyst Group I Executive, is hereby nominated as Delegated Administrator (DA) for managing email accounts for domain ddc.nic.in in place of Dr. Suman Mahajan (EC-63637040), Administrative Officer (Judicial), with immediate effect.

Anju Bajaj Chandna

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs), Delhi

No. 4461 — 4470 /Admn.I(HQs)/T&P/2026

Dated, Delhi the 21 JAN 2026

Copy forwarded for information and necessary action to :-

1. The Officer In-charge, Computer Branch, Tis Hazari Courts, Delhi.
2. The Officer/Official Concerned.
3. The Personal Office of the undersigned.
4. The PRO/APRO, Central District, Tis Hazari Courts, Delhi.
5. The Dealing Officials (Personal File/S&P), Administration Branch-I, Central District, THC, Delhi.
6. The Dealing Officials, ACR Cell/Leave Seat, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.

Anju Bajaj Chandna

Principal District & Sessions Judge (HQs), Delhi